OA 522/2005

Dated: 31.8.2009

None for the applicant Shri N.K. Sinha, ld. ASC for the respondents

ORDER [ORAL]

The learned counsel for the respondents submits that as submitted earlier the applicant is died and his grievances stand redressed. He submits that the O.A. be accordingly disposed of.

- 2. From perusal of order dated 23.7.2009, it appears that such submission was made on that date but the learned counsel for the applicant took adjournment to take necessary instructions from his client. Today he is not present.
- 3. In the circumstances, the O.A. is disposed of.

[Amit Kushari]M[A]

Myhman [Anwar Ahmad]M[J]

mps.